

NATIONAL COMPANY LAW TRIBUNAL

15

AMARAVATI BENCH
SPECIAL BENCH (Video Conference)

PRESENT: HON'BLE SHRI BHASKARA PNATULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2021 AT 02.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 50/252/AMR/2020
NAME OF THE COMPANY	Prvathi Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Bodimalla Ramanath Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies Vijayawada
UNDER SECTION	252

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

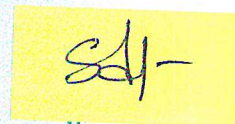
Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

For want of RoC Report, List the matter for further consideration on 08.02.2021.



MEMBER JUDICIAL

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